

C O N T E N T S

**Sixteenth Series, Vol. XXX, Fourteenth Session, 2018/1939 (Saka)
No. 19, Tuesday, March 20, 2018/Phalguna 29, 1939 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Shri Kalraj Mishra

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

LOK SABHA DEBATES

LOK SABHA

Tuesday, March 20, 2018/Phalguna 29, 1939 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

... (*Interruptions*)

11 01 hrs

(At this stage, Shrimati V. Sathyabama, Shri Konda Vishweshwar Reddy and some other hon. Members came and stood on the floor near the Table.)

... (*Interruptions*)

HON. SPEAKER: Hon. Members, please go to your seats.

... (*Interruptions*)

11 01 ½ hrs

ORAL ANSWER TO QUESTION

HON. SPEAKER: Q. No. 341 – Shri Vinayak Bhaurao Raut.

(Q. 341)

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): The statement is laid on the Table of the House ... (*Interruptions*)

श्री विनायक भाऊराव राऊत: अध्यक्ष महोदया, मैं माननीय मंत्री जी से पूछना चाहता हूँ... (व्यवधान) आप जानते हैं कि अभी की स्थिति में, पूरे भारत देश में करीब एक-तिहाई आबादी नगरीय आबादी है।... (व्यवधान) सबसे बड़ी मुसीबत यह है कि नगरीय एरिया में ... (व्यवधान)

HON. SPEAKER: Please go back to your seats.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 1200 o' Clock.

11 02 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12 00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker in the Chair)

... (Interruptions)

12 0 ½ hrs

(At this stage, Shrimati Sathyabama , Shri Konda Vishweshwar Reddy and some other hon. Members came and stood on the floor near the Table.)

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे विभिन्न विषयों पर कुछ सदस्यों से स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। यद्यपि मामले महत्वपूर्ण हैं तथापि इनके लिए आगे की कार्यवाही में व्यवधान डालना अनिवार्य नहीं है। मैंने स्थगन प्रस्ताव की किसी सूचना को भी अनुमति प्रदान नहीं की है।

...(व्यवधान)

12 01 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, Papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): I beg to lay on the Table a copy of the Annual Statement (Hindi and English versions) of discretionary out of turn allotments made under 5% vacancies occurred in each type of General Pool Residential Accommodation in a calendar year in accordance with the guidelines of Directorate of Estates issued vide O.M. No. 12035/2/97-Pol.II(Pt.II) dated 17.11.1997 for the year 2017.

[Placed in Library, See No. LT 8943/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): I beg to lay on the Table:-

(1) A copy of the Report (Hindi and English versions) under Section 15A(4) of the Protection of Civil Rights Act, 1955, for the year 2016.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8944/16/18]

(3) A copy of the Report (Hindi and English versions) under Section 21(4) of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2016.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8945/16/18]

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अनिनियम, 2013 की धारा 394 की उप-धारा (एक) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) रिहैबिलिटेशन प्लांटेशंस लिमिटेड, पुनलूर के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) रिहैबिलिटेशन प्लांटेशंस लिमिटेड, पुनलूर का वर्ष 2016-2017 का वार्षिक प्रतिवेदन लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8946/16/18]

(2) अंडमान और निकोबार द्वीप समूह (पंचायत) विनियम, 1994 की धारा 204 के अंतर्गत अंडमान और निकोबार द्वीप समूह (पंचायती राज संस्थाओं को सहायता अनुदान) (संशोधन) नियम, 2017 जो 17 अक्तूबर, 2017 के भारत के राजपत्र में अधिसूचना सं. 249/2017/एव.सं. 3-21/96-पीआर में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8947/16/18]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गूर्जर): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) नेशनल इंस्टीट्यूट फार द इंपावरमेंट आफ पर्सन्स विद इंटलेक्चुअल डिसेबिलिटीज (दिव्यांगजन), सिकंदराबाद के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) नेशनल इंस्टीट्यूट फार द इंपावरमेंट आफ पर्सन्स विद इंटलेक्चुअल डिसेबिलिटीज (दिव्यांगजन), सिकंदराबाद के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8948/16/18]

- (3) (एक) नेशनल इंस्टीट्यूट फार द इंपावरमेंट आफ पर्सन्स विद मल्टीपल डिसेबिलिटीज (दिव्यांगजन), चेन्नई के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
(दो) नेशनल इंस्टीट्यूट फार द इंपावरमेंट आफ पर्सन्स विद मल्टीपल डिसेबिलिटीज (दिव्यांगजन), चेन्नई के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8949/16/18]

...(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Foreigners Order, 1948 and Rule 3 of the Passport (Entry into India) Rules, 1950:-

(1) S.O.2652(E) and S.O.2653(E) published in Gazette of India dated 16th August, 2017, declaring Chitpur Railway Station of Kolkata, West Bengal State as an authorized Immigration Check Post for entry into/exit from India and appointment of FRRO, Kolkata as the "Civil Authority".

(2) S.O.2654(E) and S.O.2655(E) published in Gazette of India dated 16th August, 2017, declaring Vallarpadam Seaport of Kerala State as an authorized Port for entry into/exit from India and appointment of FRRO, Cochin as the "Civil Authority".

(3) S.O.3137(E) and S.O.3138(E) published in Gazette of India dated 27th September, 2017, declaring Kawrpuichhuah Land Check Post in Lunglei District of Mizoram State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, Lunglei District, Mizoram as the "Civil Authority".

(4) S.O.3139(E) and S.O.3140(E) published in Gazette of India dated 27th September, 2017, declaring Zorinpui Land Check Post in Lawngtlai District of Mizoram State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, Lawngtlai District, Mizoram as the "Civil Authority".

(5) S.O.3605(E) and S.O.3606(E) published in Gazette of India dated 16th November, 2017, declaring Mundra Seaport in Kutch District of Gujarat State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, District-Kutch West Bhuj, Gujarat as the "Civil Authority".

(6) S.O.3607(E) and S.O.3608(E) published in Gazette of India dated 16th November, 2017, declaring Vizhinjam Seaport of Kerala State as an authorized Immigration Check Post for entry into/exit from India and appointment of FRRO Trivandrum as the "Civil Authority".

(7) S.O.3848(E) and S.O.3849(E) published in Gazette of India dated 8th December, 2017, declaring Vijayawada Airport in Krishan a District of Andhra Pradesh State as an authorized Immigration Check Post for entry into/exit from India and appointment of Deputy Commissioner of Police, L&O-1, Vijayawada, Andhra Pradesh as the "Civil Authority".

(8) S.O.291(E) to S.O.298(E) published in Gazette of India dated 19th January, 2018, declaring four river Ports of Assam [Dhubri, Pandu (Guwahati), Nagaon and Karimganj] River Ports as an authorized Immigration Check Post for entry into/exit from India and appointment of concerned SSP/SPs as the "Civil Authority".

(9) S.O.732(E) and S.O.733(E) published in Gazette of India dated 19th January, 2018, declaring Krishnapatnam Port in Nellore District of Andhra Pradesh State as an authorized Immigration Check Post for

entry into/exit from India and appointment of Superintendent of Police, Nellore District, Andhra Pradesh as the "Civil Authority".

[Placed in Library, See No. LT 8950/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Kolkata, for the year 2016-2017, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8951/16/18]

(3) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Ahmedabad, for the year 2016-2017, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8952/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): On behalf of Shri C.R. Chaudhary, I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India, New Delhi, for the year 2016-2017, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Corporation of India, New Delhi, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8953/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under subsection (1) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the Agrinnovate India Limited, New Delhi, for the year 2016-2017.

(ii) Annual Report of the Agrinnovate India Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8954/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): On behalf of Shri Arun Jaitley, I beg to lay on the Table a copy of the Notification No. 30/2018-Customs (Hindi and English versions) published in Gazette of India dated 20th March, 2018, together with an explanatory memorandum making certain amendments in the Notification No. 27/2011-Customs dated 1st March, 2011 so as to reduce export duty on raw sugar, white or refined sugar from 20 per cent to Nil under Section 159 of the Customs Act, 1962.

[Placed in Library, See No. LT 8955/16/18]

... (*Interruptions*)

12 06 hrs

STATEMENTS BY MINISTERS

(i) Regarding missing persons in Mosul, Iraq

माननीय अध्यक्ष : मेरी सभी से रिक्वेस्ट है, माननीय सुषमा जी किसी बहुत गंभीर बात पर स्टेटमेंट देंगी।

...(व्यवधान)

HON. SPEAKER: Hon. Members, please cooperate.

... (*Interruptions*)

माननीय अध्यक्ष : आपको वह जानकारी देना चाह रही हैं, बहुत गंभीर बात है।

...(व्यवधान)

HON. SPEAKER: She wants to inform you something. This is an important information.

... (*Interruptions*)

माननीय अध्यक्ष : क्या आप सभी मेरी बात भी नहीं सुनेंगे?

...(व्यवधान)

HON. SPEAKER: Hon. Members, please listen to me.

... (*Interruptions*)

माननीय अध्यक्ष : आप उसे भी सुनना नहीं चाहेंगे?

...(व्यवधान)

HON. SPEAKER: She wants to inform you about the death of 39 Indians in Mosul. She wants to inform you about that. At least, listen to her.

... (*Interruptions*)

माननीय अध्यक्ष : आप उसे भी सुनना नहीं चाहेंगे?

...(व्यवधान)

माननीय अध्यक्ष : आप क्या कर रहे हैं?

...(व्यवधान)

माननीय अध्यक्ष : आप मोसुल की बात सुनना नहीं चाहेंगे?

...(व्यवधान)

HON. SPEAKER: No, this is not proper.

Sushmaji, please speak.

... (Interruptions)

विदेश मंत्री (श्रीमती सुषमा स्वराज): अध्यक्ष महोदया, कई बार इस सदन में चर्चा हुई है।...(व्यवधान) अध्यक्ष जी, यह ऐसा विषय नहीं है, जिसे मैं शोर-शराबे में रखना चाहूंगी।...(व्यवधान) मैं आपके माध्यम से सभी सांसदों से करबद्ध निवेदन करना चाहती हूँ कि मैं एक अशुभ सूचना संसद को देना चाहती हूँ, जो शोर-शराबे में नहीं दे सकती।...(व्यवधान) मामला बहुत संजीदगी का है।...(व्यवधान) यह इराक में बंधक 39 भारतीयों से संबंधित विषय है, जिस पर इस सदन ने बहुत बार चर्चा करवाई है और हर बार मैंने कहा कि जब तक मेरे पास कोई ठोस सबूत उनके जिंदा या मृत होने का नहीं होगा, तब तक मैं उन्हें मृत घोषित नहीं करूंगी।...(व्यवधान) आज मैं सबूत लेकर आई हूँ, इसलिए उस सबूत को यहां रखना चाहती हूँ।...(व्यवधान) मैं आपसे प्रार्थना करूंगी कि कृपया शांत रह कर मेरी बात सुन लीजिए।...(व्यवधान) राज्य सभा में सभी सांसदों ने साथ दिया और बहुत शांति से मैं अपनी बात रख सकी।...(व्यवधान) मैं लोक सभा में उतनी ही शांति से अपनी बात रखना चाहती हूँ क्योंकि जो डी.एन.ए. सैम्पल्स हमने भेजे थे, उनमें से 38 लोगों के सैम्पल्स मैच कर गए।...(व्यवधान) इसका मतलब है कि 38 लोगों के मारे जाने की पुष्टि हो गई है।...(व्यवधान) 39 डी.एन.ए. सैम्पल्स में काफी, 70 प्रतिशत डी.एन.ए. मिल गया है।...(व्यवधान) मैं ऐसी खबर शोर-शराबे में कैसे दे सकती हूँ?...(व्यवधान) यह सारा काम जितना

कठिन था, वह कैसे हुआ, यह मैं बताना चाहती हूँ, लेकिन अगर इस तरह का शोर होता रहेगा तो मैं लंबी बात नहीं बता पाऊंगी...(व्यवधान)

अध्यक्षा जी, भारतीय समयानुसार डेढ़ बजे मार्टियस फाउंडेशन की हेड इराक से प्रेस-काँफ्रेंस करने वाली हैं...(व्यवधान) मैं नहीं चाहती हूँ कि देश, दूसरे देश के लोगों के माध्यम से इसको जाने...(व्यवधान) जब आपके विदेश मंत्रालय के पास पूरी जानकारी है तो बेहतर है कि मैं सदन में जानकारी दूँ...(व्यवधान) मैं राज्य सभा में जानकारी देकर आई हूँ...(व्यवधान) सभी ने बहुत ही शांति से वह बात सुनी...(व्यवधान) मैं चाहती हूँ कि अगर आप मुझे शांति का दान दें तो मैं लोक सभा में भी उस बात को उसी तरह से आपके सामने रख सकूँ...(व्यवधान) अगर यही शोर-शराबा होगा, तो मैं नहीं बोल पाऊंगी...(व्यवधान)

HON. SPEAKER: This is not proper.

... (Interruptions)

HON. SPEAKER: Please, listen to her.

... (Interruptions)

HON. SPEAKER: You just do not want to listen it.

... (Interruptions)

माननीय अध्यक्ष : क्या मानवता से इतने बाहर हो गए?

...(व्यवधान)

माननीय अध्यक्ष : क्या मानवता से इतने परे हो गए हो?

...(व्यवधान)

HON. SPEAKER: You do not have any feeling for them. This is not proper at all.

... (Interruptions)

माननीय अध्यक्ष : आप इतने संवेदनहीन मत बनें। आप लोग इस तरह की राजनीति मत कीजिए।

...(व्यवधान)

HON. SPEAKER: This will spoil our image.

...(Interruptions)

HON. SPEAKER: This is a very sorry state of affair. I am sorry.

...(Interruptions)

HON. SPEAKER: Now, Reports of Standing Committee on Health and Family Welfare – Dr. Sanjay Jaiswal.

12 07 hrs

STANDING COMMITTEE ON HEALTH AND FAMILY WELFARE

109th Report

DR. SANJAY JAISWAL (PASCHIM CHAMPARAN): I beg to lay on the Table the 109th Report (Hindi and English versions) on the National Medical Commission Bill, 2017 of the Standing Committee on Health and Family Welfare.

12 08 hrs

STATEMENTS BY MINISTERS ... Contd.

(ii) Status of implementation of the recommendations contained in the 304th Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on the recommendations contained in the 296th Report of the Committee on Demands for Grants (2017-18), pertaining to the Department of Science and Technology, Ministry of Science and Technology*

THE MINISTER OF SCIENCE AND TECHNOLOGY, MINISTER OF EARTH SCIENCES AND MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 304th Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on the recommendations contained in the 296th Report of the Committee on Demands for Grants (2017-18), pertaining to the Department of Science and Technology, Ministry of Science and Technology.

* Laid on the Table and also placed in Library, See No. LT 8956/16/18

12 09 hrs**(iii) Status of implementation of the recommendations contained in the 203rd Report of the Standing Committee on Home Affairs on 'Border Security : Capacity Building and Installations', pertaining to the Ministry of Home Affairs***

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 203rd Report of the Standing Committee on Home Affairs on 'Border Security : Capacity Building and Installations', pertaining to the Ministry of Home Affairs.

* Laid on the Table and also placed in Library, See No. LT 8957/16/18

12 10 hrs

MOTION RE: 53RD REPORT OF BUSINESS ADVISORY COMMITTEE

रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार) : अध्यक्ष महोदया, मैं प्रस्ताव करता हूँ :-

“कि यह सभा 19 मार्च, 2018 को सभा में प्रस्तुत कार्य मंत्रणा समिति के 53वें प्रतिवेदन से सहमत है।”

HON. SPEAKER: The question is:

“That this House do agree with the Fifty-third Report of the Business Advisory Committee presented to the House on the 19th March, 2018.”

The motion was adopted.

...(Interruptions)

माननीय अध्यक्ष : यह बहुत दुख की बात है। मुझे बहुत दुख हो रहा है कि हम राजनीति में इतने संवेदनहीन हो गए हैं कि कोई काम नहीं करने दे रहे हैं। अपने ही लोगों के लिए यह संवेदनहीनता अच्छी नहीं है। This is not fair. I am sorry.

...(व्यवधान)

माननीय अध्यक्ष : कम से कम आप लोग तो बैठ जाएं। आप लोग तो शांति रखें।

...(व्यवधान)

माननीय अध्यक्ष : ऐसी सॉरी स्टेज कभी नहीं आई होगी। ट्रैफिकिंग का बिल इंट्रोड्यूस होने के लिए लगा हुआ है और भी कई अच्छे काम होने हैं।

...(व्यवधान)

12 12 hrs

OBSERVATION BY THE SPEAKER
Notices of Motion of No Confidence

HON. SPEAKER: Hon. Members, I have received notices of Motion of No-Confidence in the Council of Ministers from Sarvashri V.Y. Subba Reddy and Thota Narasimhan. I am duty bound to bring the notices before the House. Unless the House is in order, I will not be in a position to count the 50 Members who have to stand in their assigned places so that I can ascertain as to whether the leave has been granted or not.

Therefore, I request all of you to go back to your seats.

—————
... (*Interruptions*)

माननीय अध्यक्ष : यह अच्छी बात नहीं है। आप लोगों में हिंदुस्तान के लोगों के लिए भी संवेदना नहीं है, यह कैसी राजनीति है? दोनो कांफिडेंस मोशन के लिए भी तो चर्चा करनी पड़ेगी। आप किसी बात में सहयोग नहीं कर रहे हैं।

...(व्यवधान)

HON. SPEAKER: Since the House is not in order, I will not be able to bring the notices before the House.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again on Wednesday, the 21st March, 2018 at 11. a.m.

12 13 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 21, 2018/Phalguna 30, 1939 (Saka).
